

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1305

ANSWERED ON:08.12.2004

REPRESENTATION FROM STATE CIVIL ADMINISTRATIVE SERVICE ASSOCIATIONS

Rawat Shri Kamla Prasad

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received any representation from Confederation of State Civil/Administrative Service Associations;
- (b) if so, the details of the demands made by the Confederation in the said representation;
- (c) whether the Government has accepted all the demands mentioned in the representation and has issued directions to the State Governments accordingly; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The Government has received a representation from the All India Federation of State Civil/Administrative Service Associations placing before the Government some issues relating to the service conditions of State Civil Service (SCS) officers. The issues are broadly for providing greater opportunities for SCS officers for career advancement viz., increase of promotional avenues for SCS officers into IAS, constitution of a National Pay Commission for SCS officers, regular and timely holding of Selection Committees for promotions, directing State Governments for creating parallel and additional opportunities for SCS officers for their career advancement etc.

(c) & (d): The issues raised by the Association were examined by the Government. No changes in the existing rules and regulations are proposed.